

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2469
ANSWERED ON:30.08.2007
PM S RECONSTRUCTION PLAN FOR J& K
Prabhu Shri Suresh Prabhakar

Will the Minister of TOURISM be pleased to state:

- (a) whether the haphazard planning and mishandling of tourism oriented projects by the State Government have adversely affected the PM's reconstruction plan for Jammu and Kashmir, as appeared in the 'Hindustan Times' dated July 25, 2007;
- (b) if so, the details alongwith the reasons therefor;
- (c) whether the Advisor, Ministry of Tourism after visiting the State has submitted any report to the Government in this regard;
- (d) if so, the findings of report; and
- (e) the action taken by the Government thereon?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF TOURISM AND CULTURE (SMT. AMBIKA SONI)

(a)to(e): The promotion of tourism is primarily the responsibility of the State Governments/UT Administrations. The Ministry of Tourism, Government of India, extends financial assistance to the State Governments/UT Administrations for tourism related projects under the following Schemes:

- (i) Product/Infrastructure Development for Destinations & Circuits
- (ii) Large Revenue Generating Projects
- (iii) Fairs/Festivals/Events
- (iv) Information Technology

There is also a special package for tourism development in J&K.

The Government of Jammu & Kashmir has informed that the following projects of 8th & 9th Five Year Plan are incomplete:

Sl. No.	Year of sanction	Name of the Project (Rs. in Lakh)	Amount released
1.	1993-94	Tourist Complex at Achimthang, Leh	14.00
2.	1994-95	Tourist Complex at Lamayuru	13.70
3.	2000-01	Tourist Reception Centre at Chandanbari, Pahalgam	36.00

During 10th Five year Plan Rs.14020.86 lakh has been sanctioned as Central Financial Assistance (CFA) for J&K by Ministry of Tourism. The implementation of the projects sanctioned is the responsibility of the State Government concerned. However, Ministry of Tourism monitors the progress of the projects from time to time.